

(OA No.060/00607/2014)

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...  
**Order reserved on: 23.02.2015**

**ORIGINAL APPLICATION NO. 060/00607/2014  
Chandigarh, this the 25<sup>th</sup> day of February, 2015**

**CORAM: HON'BLE MS. RAJWANT SANDHU, MEMBER (A)  
HON'BLE DR. BRAHM A. AGRAWAL, MEMBER (J)**

...  
Sh. Prem Singh son of Sh. Basti Singh, Laxmipura Dholabala, Near  
Sen Begechi Falodi, Jodhpur, Rajasthan.

BY ADVOCATE: SHRI NAVJOT SINGH

...APPLICANT

VERSUS

1. Union of India through its Secretary, Ministry of Railways, New Delhi.
2. Chairman, Railway Recruitment Board, Jammu-Srinagar, Jammu.
3. Executive Director Estt. (RRB), Rail Bhawan, Railway Board, New Delhi.
4. Executive Director Estt. (RES), Rail Bhawan, Railway Board, New Delhi.
5. General Manager (P) Northern Railway, Baroda House, New Delhi.
6. Chief Personnel Officer, Northern Railway, Baroda House, New Delhi.
7. Divisional Railway Manager, Northern Railway (Ferozpur Division), Ferozpur Cantt. (Punjab).

R

(11)

...RESPONDENTS

BY ADVOCATE: SHRI LAKHINDER BIR SINGH

**ORDER****HON'BLE DR. BRAHM A. AGRAWAL, MEMBER(J):-**

The applicant, an OBC candidate, participated in the direct recruitment process for 12 posts of Health & Malaria Inspector Grade III, advertised in 2010 (Annexure A-1), three whereof were reserved for OBC. The applicant could not finally succeed, though on the waiting list. He ranked sixth in merit in the OBC category. The applicant through the instant O.A. has challenged the selection done by the Railway Recruitment Board, Jammu-Srinagar against the vacancies of Northern Railway and prays that the respondents be directed to appoint him in the said post.

2. We have heard the learned counsel for the parties, perused the pleadings and given our thoughtful consideration to the matter.
  
3. The main contention of the applicant is that the candidates holding SCVT (State Council for Vocational Training) certificates were selected, whereas only NCVT (National Council for Vocational Training) certificate in Health/Sanitary Inspector trade was

R2

(12)

recognized. This contention has been specifically refuted by the respondents in their written statement, stating that "no candidate having one year trade certificate issued by State Council of Vocational Training (SCVT) has been considered".

4. In this light of the matter, we are of the view that the O.A. is devoid of merits. The same is, therefore, dismissed. No order as to costs.

*B. A. Agarwal*  
**(DR. BRAHM A. AGRAWAL)**  
**MEMBER(J)**

*Ms. \_\_\_\_\_*

*(RAJWANT SANDHU)*  
**MEMBER(A)**

**Dated: 25.02.2015**  
**'SK'**